

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 39 of 2017 (SZ)**

**Applicant(s)**

V. Nehru.  
Dharmapuri District

Vs.

**Respondent(s)**

The Chairman,  
Tamil Nadu Pollution Control Board,  
Chennai and 5 others

**Legal Practitioners for Applicant(s)**

M/s R. Prabakar

**Legal practitioners for respondent(s)**

Mrs. Rita Chandrasekar for R1 and R2  
M/s M.K. Subramanian, E Manoharan &  
P. Velmani for R3  
M/s MP Srinivas, N.K. Ponraj,  
R. Purushothaman for R4,  
M/s V.R. Annagandhi, R. Rajaramani, R.  
Gunasekaran and V. Bharathidasan for  
R6 & R7.

Note of the Registry	Orders of the Registrar
Order No.	Date: 06.11.2017 Applicant counsel present. R5 side MoA or Vakalat not filed. R5 called absent. R1, R2, R6, R7 counsel present. R3, R4 side no representation. For appearance of R3 & reply call on 20.11.2017 NFA.  <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>

